

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1232/(MAH)/2017
CA No.

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES: Rohit Somani
V/s.
Sado Global Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
29	Prachi Pandya i/b Corporate Attorneys	Adv. for Petitioner	

ORDER

C.P. No. 1232/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. The Petitioner has not complied with the directions. Last chance granted.
3. Adjourned to **9th November 2017** for compliance.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
04.10.2017

Sd/-

M.K. Shrawat
Member (Judicial)